

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Excise Appeal No. 343 of 2010

(Arising out of OIO-29/DEM/2009 passed by Commissioner of Central Excise, Customs and Service Tax-SURAT-I)

M/s. Kamal N Agarwal

.....Appellant

Director, Radhika Syntex Pvt Ltd., 433, Gidc, Pandesara,
Surat, Gujarat

VERSUS

C.C.E & S.T-Surat-i

.....Respondent

New Building...Opp. Gandhi Baug,
Chowk Bazar, Surat,
Gujarat-395001

APPEARANCE:

Sh. K I Vyas, Advocate for the Appellant

Sh. S.N. Gohil, Authorised representative for the respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 21.08.2019
DATE OF DECISION: 21.08.2019

The appeal is disposed of. For order, see order of date in Excise Appeal No. 342 of 2010.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Prachi